

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 213**  
**91(ND)16**  
**COMP. APPL-743/2020, CA-499/2021**

**IN THE MATTER OF:**  
**Mr. Mohd Nowshah**

...

**Applicant**

**Versus**

**M/s. United (India) Metals Formings Pvt. ...**  
**Ltd & Ors.**

**Respondent**

**Under Section: 241-242**

**Order delivered on 27.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Ankur Goel, Mr. Saket Singh, Advs in  
CA-499/2021 and for R-1,2,3,4,6 & 9 in  
CA-743/2022

**For the Respondent** :

**ORDER**

Due to paucity of time, the matter is re-notified to 21.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**